

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 625 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Vs

IWorld Digital Solution Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Virender Ganda, Sr. Advocate along with Mr. Vipul Ganda and Ms. Shreya Jain, Advocates

For Respondent: Mr. Vivek Sibal, Mr. Nikhil Kohli, Mr. Tushar Singh and Ms. Gunjan Tejwani, Advocates

ORDER

17.09.2019 Due to paucity of time, the matter could not be taken up. Post the appeal 'For Admission (After Notice)' on **16th October, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk